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11/10/23

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**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

Office of Registrar & Sessions Judge  
Rouse Avenue Courts, New Delhi  
Diary No. 11551/R  
17 OCT 2023  
Dated:  
Rouse Avenue Court, New Delhi

No. \_\_\_\_\_/DHC/Gaz./G-3/2023

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]

**Sub: Nominations for Program No P-1368 at National Judicial Academy, Bhopal.**

Sir,

In continuation to this Court's letters No. 5795/DHC/Gaz./G-3/2023 dated 08.08.2023, No. 6005/DHC/Gaz./G-3/2023 dated 23.08.2023 & No. 6669/DHC/Gaz./G-3/2023 dated 19.09.2023, on the above subject, I am directed to say that this Court has exempted (i) Mr. Dinesh Kumar, ASJ (SC-POCSO), South District, Saket Courts, New Delhi and (ii) Mr. Ramesh Kumar-II, ADJ, Shahdara District, Karkardooma Courts, Delhi from attending the program P-1368 "Refresher Course on Land Acquisition" scheduled to be held on 28.10.2023 & 29.10.2023 at National Judicial Academy, Bhopal and in their place Mr. Ajay Garg, ADJ, East District, Karkardooma Courts, Delhi and Mr. Gorakh Nath Pandey, PO, Labour Court, RACC, New Delhi have been nominated for attending the said programme.

*Judicial Branch*

PO&SJ/RADC  
11/10/2023

Yours Sincerely,

(Surender Pal)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

7116-7117  
No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated: 10/10/2023.

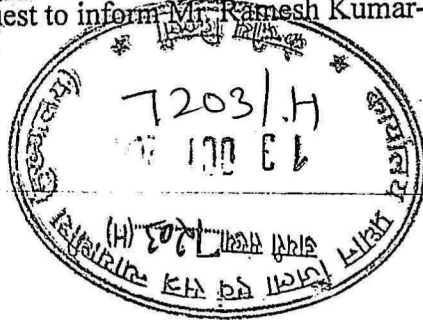
1. Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy, Bhopal may be forwarded to the following:-
  - (i) The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi with the request to inform Mr. Ajay Garg, DHJS accordingly and ask him to

directly coordinate with National Judicial Academy regarding study material and other details of the programme.

- (ii) The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi with the request to inform Mr. Gorakh Nath Pandey, DHJS accordingly and ask him to directly coordinate with National Judicial Academy regarding study material and other details of the programme.

2. Copy forwarded for information and necessary action to:-

- (i) The Principal District & Sessions Judge, South District, Saket Courts, Delhi with the request to inform Mr. Dinesh Kumar, DHJS accordingly.
- (ii) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi with the request to inform Mr. Ramesh Kumar-II, DHJS accordingly.



*(Handwritten Signature)*

(Vinay Sharma)

Assistant Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Misc./Trng./RACC/Gaz./2023/ 8479D - 8487D Dated, Delhi the 12.10.2023

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Sh. Gorakh Nath Pandey, Ld. Presiding Officer, Labour Court, RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi for uploading the same on the official website.

*(Handwritten Signature)*  
12.10.23  
(Arun Bhardwaj)

Officer In-charge (Judicial)/  
for Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex, New Delhi.



# NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi  
Director

R.G.

WS-1237  
7-7-23

Ref.: NJA/Dir./Ac.Prog./2023-24/1450  
Dated: 1<sup>st</sup> July, 2023

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]**

The 8<sup>th</sup> meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

*A.P. Sahi*

(Justice A.P. Sahi)

DELHI HIGH COURT  
Gazette Branch

Hon'ble Mr. Justice Satish Chandra Sharma  
Chief Justice  
Delhi High Court  
New Delhi - 110003

Diary No. 2726  
Dated 11/7/23

420/RJ  
7/7/23

83/RV  
11/7/23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.  
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India

Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)

Tel : +91 755 2696766 / Fax : + 91 755 2696904 / Email : director.nja@nja.gov.in Website : www.nja.gov.in

JR(643-7B) Su Regdurgs  
11/7/23  
DA(60500)

*[Signature]*  
7.7.23  
R.G.  
11/7/23